<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION) APPEAL NO. 290 OF 2016

Dated: 5th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

GAIL (India) Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regu	latory	Board & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Yoginder Ha	andoo
Counsel for the Respondent(s)	:	Mr. Sumit Kishore for R.1 Mr. Piyush Joshi Ms. Maulishree Gupta Ms. Sumiti Yadava for R.2	

<u>ORDER</u>

Learned counsel for the respondents seek three weeks more time to file reply. They may file the same on or before 29.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.06.2017 after serving copy on the other side.

List the matter on 07.07.2017.

(B.N. Talukdar) Technical Member (P&NG) Ts/Vg (Justice Ranjana P. Desai) Chairperson